

SUPREME COURT OF INDIA

This relates to the proposal for appointment of Shri Dinesh Pathak, Advocate, as Judge of the Allahabad High Court.

The recommendation made by the Collegium of the Allahabad High Court on 14th February, 2018, for elevation of 33 Advocates, including Shri Dinesh Pathak was considered by the Supreme Court Collegium on 25th September, 2018, when it decided to defer consideration of the proposal for elevation of 16 Advocates including Shri Pathak. The name of Shri Dinesh Pathak was again deferred by the Collegium on 12th February 2019 for being taken up on receipt of report / comments from the Chief Justice of the Allahabad High Court on certain unconfirmed inputs.

The fresh inputs received from the Chief Justice of the Allahabad High Court vide communication dated 18th February, 2019 have been placed before the Collegium.

In order to ascertain suitability of Shri Dinesh Pathak for elevation to the High Court, we have consulted our colleagues conversant with the affairs of the Allahabad High Court. Copies of letters of opinion of our consultee-colleagues received in this regard are placed below.

Having regard to all the relevant factors, and the material placed on record, the Collegium is of the considered view that Shri Dinesh Pathak is suitable for elevation to the High Court.

We, therefore, recommend that Shri Dinesh Pathak, Advocate be appointed as a Judge of the Allahabad High Court.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V.Ramana), J.

April 30, 2019.

